



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

वेबसाइट : www.rbi.org.in/hindi

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001

Website : www.rbi.org.in

फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

ई-मेल email: helpdoc@rbi.org.in

July 06, 2018

RBI cancels Certificate of Registration of 6 NBFCs

The Reserve Bank of India, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has cancelled the Certificate of Registration of the following companies.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No.	Issued On	Date of cancellation
1.	M/s Makhariya Capital Limited	4-3-18/10, Cinema Road, Adilabad, Telangana-504 001	09.00088	March 11, 1998	May 11, 2018
2.	M/s Senthil Finance Private Limited	No. 45, West Car Street, Chidambaram-608 001, Tamilnadu	B-07.00697	March 30, 2002	May 25, 2018
3.	M/s GKSR Finance Private Limited	No. 4/33, Sree Lakshmi Complex, Omalur Main Road, Swarnapuri, Salem-636 004, Tamilnadu	B.07.00445	November 22, 1999	May 25, 2018
4.	M/s Magna Credit & Financial Services Limited	A,4/4, Krishna, Second Main Road, Besant Nagar, Chennai-600 090 Tamilnadu	07.00184	March 19, 1998	May 25, 2018
5.	M/s Sri Ponmani Finance Private Limited	No. 3/198, Kondichettipatty Mohanur Road, Namakkal- 637 002 Tamilnadu	B-07.00616	June 14, 2001	May 25, 2018
6.	M/s Indma Transworld Limited	Thirupalli Street, Sowcarpet, Chennai-600 079 Tamilnadu	07.00138	March 09, 1998	May 28, 2018

As such, the above companies shall not transact the business of a Non-Banking Financial Institution, as defined in clause (a) of Section 45-I of the RBI Act, 1934.